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S. Nanda Vrs. UOI

Orders/Directions Sl. No. 15

O.A. No. 273 of 2014

Order dated: 26.09.2016

CORAM

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)
HON'BLE SHRI S. K. PATTNAIK, MEMBER (JUDL.)

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Heard Mr. G.C.Sahoo, Ld. Proxy Counsel, on behalf of Mr. H.M.Dhal, Ld. Counsel for the applicant, who submitted that the applicant has filed an application for withdrawal of this O.A.

Mr. J.Pal, Ld. Govt. Advocate for the State of Orissa, and Mr. B.Swain, Ld. Addl. Central Govt. Standing Counsel for the Respondents-UOI, are present.

On the prayer made on behalf of Ld. Counsel for the applicant, this O.A. is allowed to be withdrawn and is, accordingly, disposed of.


MEMBER(Judl.)


MEMBER(Admn.)

RK